



# The Gazette of India

असाधारण EXTRAORDINARY

भाग III—खण्ड 4 PART III—Section 4

प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

| सं. 61] | नई दिल्ली, शुक्रवार, फरवरी 22, 2013/फाल्गुन 3, 1934   |
|---------|---|
| No. 61] | NEW DELHI, FRIDAY, FEBRUARY 22, 2013/PHALGUNA 3, 1934 |

#### प्रसार भारती

(भारतीय प्रसारण निगम)

#### अधिसूचना

नई दिल्ली, 20 फरवरी, 2013

सं. एन.-10/4/2013-पीपीसी.—-प्रसार भारती (भारतीय प्रसारण निगम) अधिनियम, 1990 (1990 का 25) की धारा 33 को उप-धारा (2) के खंड (घ) के साथ पठित धारा 9 और धारा 11 की उप-धारा (5) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और प्रसार भारती (भारतीय प्रसारण निगम) (कनिष्ठ प्रशासनिक और संबद्ध पद) सेवा विनियम, 2002 का अधिक्रमण करते हुए, जहां तक प्रधान लिपिक/सहायक के पद का संबंध है, इस अधिक्रमण से पूर्व किए गए या छोड़ें गए कार्यों के अतिरिक्त, प्रसार भारती (भारतीय प्रसारण निगम) केन्द्र सरकार के पूर्व अनुमोदन से निम्नलिखित विनियम बनाता है, अर्थात् :---

 संक्षिप्त नाम और प्रारंभ :---(i) इन विनियमों का संक्षिप्त नाम प्रसार भारती (भारतीय प्रसारण निगम) प्रधान लिपिक/सहायक भर्ती विनियम, 2013 है ।

(ii) ये राजपत्र में प्रकाशन की तारीख से प्रवृत्त होंगे ।

2. पद संख्या, पे बैंड और ग्रेड पे या वेतनमान – उक्त पद की संख्या, इनका पे बैंड और ग्रेड पे या वेतनमान वह होगा जो इन विनियमों की संलग्न अन्सूची के कालम 2 से 4 में विनिर्दिष्ट हैं।

3. भर्ती की पद्धति, आयु सीमा, अर्हताएं आदि – (i) उक्त पद पर भर्ती की पद्धति, आयु सीमा, अर्हताएं और उनसे संबंधित अन्य बातें वे होंगी जो उक्त अनुसूची के कालम 5 से 12 में विनिर्दिष्ट हैं।

(ii) प्रधान लिपिक/सहायक संवर्ग की रिक्तियां प्रसार भारती भर्ती बोर्ड के परामर्श से प्रसार भारती द्वारा भरी जाएंगी।
 4. वरिष्ठता – इन विनियमों के अंतर्गत भर्ती होने वाले प्रधान लिपिक/सहायक की पारस्परिक वरिष्ठता कार्मिक एवं प्रशिक्षण विभाग द्वारा समय-समय पर जारी सामान्य अन्देशों के अनुसार होगी।

5. निरईता: वह व्यक्ति -

(i) जिसने ऐसे व्यक्ति से, जिसका पति या जिसकी पत्नी जीवित है, विवाह किया है या,
 (ii) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है,

उक्त पद पर नियुक्ति का पात्र नहीं होगा :

परंतु यदि निगम का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुजेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस विनियम के प्रवर्तन से छूट दे सकेगा।

6. नैमित्तिक कर्मियों के लिए आयु में छूट : प्रधान लिपिक/सहायक का कार्य निष्पादन करने वाले आकाशवाणी और दूरदर्शन के स्टेशनों या केंद्रों में कार्यरत नैमित्तिक कर्मियों को प्रधान लिपिक/सहायक के रूप में उनकी नैमित्तिक आधार पर की गई सेवा अवधि तक सीधी भर्ती में आयु सीमा में छूट दी जाएगी।

बशर्ते एक कलैंडर वर्ष में कम से कम एक सौ बीस दिनों की सेवा को एक वर्ष की सेवा के रूप में गिना जाएगा।

स्पष्टीकरण – एततद्वारा स्पष्ट किया जाता है कि इस विनियम के उद्देश्य के लिए की गई सेवा सीमा के निर्धारण हेतु नैमित्तिक आधार पर प्रधान लिपिक/सहायक के रूप में एक कैलेण्डर वर्ष में एक सौ बीस दिन की न्यूनतम कुल अवधि के लिए अनुबंध को एक वर्ष गिना जाएगा और एक कैलेण्डर वर्ष में एक सौ बीस दिन की अवधि से कम अनुबंध को इस आयु छूट के योग्य नहीं माना जाएगा।

7. छूट देने की शक्ति : जहां निगम की यह राय है कि ऐसा करना आवश्यक या समीचीन है, वहां वह उसके लिए जो कारण हैं उन्हें लेखबद्ध करके और केंद्रीय सरकार के पूर्व अनुमोदन और प्रसार भारती भर्ती बोर्ड से परामर्श करके, इन विनियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत, आदेश द्वारा छूट दे सकेगा।

ten ister uite in witging af far enske sige palling sen in einer seldiget, agent besker versen saker.

H

Sob-

8. व्यावृत्ति : सरकार द्वारा समय-समय पर जारी जिन आदेशों के अनुसार अनुसूचित जातियों, अनुसूचित जनजातियों, भूतपूर्व सैनिकों और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है, उनसे संबंधित आरक्षण, आयुसीमा में छूट और अन्य रियायतों पर इन विनियमों का कोई प्रभाव नहीं पडेगा।

| पद का | पद                                    | वर्गी-  | पे बैंड  | क्या    | सीधी भर्ती      | सीधी    | सीधी         | परि  | भर्ती की       | पदोन्नति           | यदि विभागीय     |
|-------|---------------------------------------|---------|----------|---------|-----------------|---------|--------------|------|----------------|--------------------|-----------------|
| नाम   | संख्या                                | करण     | और ग्रेड | चयन     | के लिए आयु      | भर्ती   | भर्ती के     | वी   | पद्धति चाहे    | प्रतिनियुक्ति/     | पदोन्नति        |
|       |                                       |         | पे या    | पद है   | सीमा            | के      | लिए          | क्षा | सीधी भर्ती से  | आमेलन ग्रेड        | समिति           |
| -     |                                       |         | वेतनमान  | या गैर  | - 1 - 5 - 6 m B | लिए     | विनिर्दिष्ट  | अव   | या पदोन्नति    | जिससे              | विद्यमान है, तं |
|       |                                       | Sec. in | i nato p | चयन     | 小点 (11) 月出      | अपेक्षि | आयु और       | धि,  | से या प्रतिनि- | पदोन्नति/          | उसकी संरचना     |
|       |                                       |         |          | पद      |                 | त       | शैक्षिक      | यदि  | युक्ति/        | प्रतिनियुक्ति/आ    |                 |
|       | 1000                                  | a. 11   |          | 0.00    |                 | शैक्षि  | योग्य-       | कोई  | आमेलन          | मेलन किया          |                 |
|       | 04453                                 |         |          |         |                 | क       | ताएं क्या    | 靑    | द्वारा और      | जाना है, ऐसी       |                 |
|       |                                       |         |          |         |                 | और      | पदोन्नति     |      | विभिन्न        | भर्ती के संबंध में |                 |
|       | · · · · · · · · · · · · · · · · · · · |         |          |         | and start Stra  | अन्य    | के मामले     |      | पद्धतियों से   |                    |                 |
|       | 1.00                                  |         |          | t a les |                 | योग्य   | में लागू     |      | रिक्तियों को   | 270                |                 |
|       |                                       |         | 1.1      |         |                 | ताएं    | होती हैं     |      | भरने का        |                    |                 |
|       |                                       |         |          |         |                 | 1.12.14 | etat. solo v | al r | प्रतिशत        | 15                 | P-              |

अनुसूची

pl en haire

- - -

ZETTE OF INDIA : EXTRAORDINARY

| 1                         | 2 3  | 4   | 5         | 6   | 7           | 8         | 9          | 10  | 11   | 12   |
|---------------------------|--|---|-----------|---|-------------|-----------|------------|---|--|--|
| प्रधान<br>लिपिक/<br>सहायक | *561 युप<br>(2013) 'बी'<br>* पदों<br>में परिव-<br>र्तन वार्य<br>कार्य<br>मात्रा के<br>अधीन<br>होगा।<br>होगा।<br>दिप्पणी<br>:<br>प्रत्येक<br>योड में<br>पदों की | मे बैंड-2<br>(रू.9300-<br>34,800<br>और<br>रू.4200/-<br>ग्रेड मे | चयन<br>पद | 30       वर्ष से         अधिक नहीं         (प्रसार भारती         के कर्मचा-         रियों को 5         वर्ष और         नैमित्तिक         कर्मियों को         नैमित्तिक         कर्मियों को         जैसितिक         कर्मियों को         वर्ष और         नैसित्तिक         कर्मियों को         वर्ष और         कर्मियों को         जियम 6 के         अनुसार         छूट)।         टिप्पणी:         आयु सीमा         निर्धारित         करने की         निर्णायक         तारीख भारत | मान्य<br>ता | लागू नहीं | दो<br>वर्ष | 60%<br>पदोन्नति<br>द्वारा<br>20% सीमित<br>विभागयीय<br>प्रतिस्प-र्धा<br>द्वारा 20%<br>सीधी भर्ती<br>द्वारा<br>प्रत्येक ग्रेड में<br>किसी विशेष<br>वर्ष में उत्पन्न<br>रिक्तियां<br>(सीधी भर्ती<br>पदां के<br>अलावा अन्य) | पदोन्नति –<br>क) प्रवर श्रेणी<br>लिपिक या<br>स्टोरकीपर<br>ख) केयरटेकर<br>ख) केयरटेकर<br>ग) कनिष्ठ<br>स्वागत<br>अधिकारी जिसने<br>संबंधित ग्रेड में<br>10 वर्षों की<br>नियमित सेवा<br>की हो।<br><u>सीमित विभागीय</u><br><u>प्रतिस्पर्धा</u><br><u>परीक्षा:</u> | पदोन्नति कि<br>लिए विभागीय<br>पदोन्नति<br>समिति<br>1.प्रसार भारती<br>भर्ती बोर्ड के<br>अध्यक्ष या<br>सदस्य:<br>अध्यक्ष;<br>2. उप<br>महानिदेशक<br>(प्रशासन)<br>आकाशवाणी :<br>सदस्य;<br>3.उप<br>महानिदेशक<br>(प्रशासन) |

· - -

[भाग III—खण्ड 4

भारत का राजपत्र : असाधारण

| संख्या     |       |           | के अभ्यर्थियों | ਸੇਂ 35  |    |     | फीडर ग्रेंड में | क) प्रवर श्रेणी      | दूरदर्शन :                 |
|------------|-------|-----------|----------------|---------|----|-----|-----------------|----------------------|----------------------------|
| उस ग्रेड   |       | -         | से आवेदन       | शब्द    |    |     | कर्मचारियों के  | लिपिक या             | सदस्य।                     |
| के लिए     |       |           | प्राप्त करने   | प्रति   | ī. |     | दो वर्गौ द्वारा | स्टोरकीपर            | <u>विभागीय</u>             |
| स्वी-      | -     |           | के लिए         | मिनट    |    |     | भरी जाएंगी      | ख) केयरटेकर          | <u>पदोन्नति</u>            |
| कृत        |       |           | नियत की        | या .    |    | e - | अर्थात निगम     | ७) फयरटकर            |                            |
| पदों की    |       |           | गई अंतिम       | हिंदी   |    |     | द्वारा अधि-     | ग) कनिष्ठ            | <u>समिति</u><br>(स्थायीकरण |
| कुल        |       |           | तारीख होगी।    | ਸੋਂ 30  |    |     | सूचित किए       | स्वागत               |                            |
| संख्या     |       |           | -(परंतु वे     | शब्द    |    | ×.  | निगम के         | अधिकारी जिसने        | विचारार्थ)<br>(i)          |
| होनी       |       |           | अंतिम          | प्रति   |    |     | प्रतिनि-        | संबंधित ग्रेड में    | <br>उपमहानिदेशक            |
| चाहिए      |       |           | तारीख जो       | मिनट    |    |     | युक्तिवत        | 5 वर्षों की          | (प्रशासन)                  |
| और         |       |           | कि असम,        | की      |    |     | सरकारी          | नियमित सेवा          | आकाशवाणी :                 |
| किसी       |       |           | मेघालय,        | गति     |    |     | कर्मचारी और     | की हो।               | अध्यक्ष;                   |
| भी         |       |           | अरुणाचल        | से      |    |     | निगम के         | टिप्पणी - 1:         |                            |
| समय        |       | 12.4      | प्रदेश,        | टंकण    |    |     | अधिकारी व       | सीमित विभागीय        | (ii) निदेशक                |
| निगम       |       | 1.520     | मिजोरम,        | परीक्षा |    |     | कर्मचारी।       | प्रतिस्पर्धा परीक्षा | (प्रशासन)                  |
| में प्रति- |       | - A.S. 19 | मणिपुर,        | सफल     |    | -   |                 | की योजना प्रसार      | दूरदर्शन :                 |
| नियु       |       | 25,200    | नागालैंड,      | ता-     |    | - ! | 53334           | भारती बोर्ड के       | सदस्य;                     |
| क्ति-वत    | 41.   | 12/200    | त्रिपुरा,      | पूर्वक  | ~  | S.  | 1857-101        | परामर्श से           | (iii) निदेशक               |
| सर-        | den ( | 1.1.1.1   | 100 00 4       | पास     |    | *   | 1.01%           | निगम द्वारा          | (प्रशासन) -                |

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART III-SEC. 4]

| कारी    |                      | सिक्किम,                  | की       |       |     | EC.      | एक आदेश के       | आकाशवाणी : |
|---------|----------------------|---------------------------|----------|-------|-----|----------|------------------|------------|
| कर्म-   |                      |                           | हो।      | _1    |     |          | माध्यम से        | सदस्य।     |
| चारियों | particular parties   | लद्यख, जम्मू<br>और कश्मीर | 1751     | 1.0.0 |     | -51      | अधिसूचित की      |            |
| और      |                      |                           | 100      |       |     |          | जाएगी।           |            |
| निगम    |                      |                           | ¥.       |       |     | der 0-   | and the          | J. Barris  |
| के      |                      | प्रभाग,                   | 1000     | 4     |     |          | टिप्पणी - 2:     |            |
| अधि-    | Press and the second | हिमाचल<br>प्रदेश के       | 4        |       |     |          | जहां कनिष्ठ      |            |
| कारियों | 1000 10 13           | प्रदेश के<br>लाहौल और     | 1        |       |     | atten or | कर्मियों ने अपनी |            |
| और      |                      | सपीति जिले                | Prov     |       |     |          | योग्यता/अर्हता   |            |
| कर्म-   |                      | और चम्बा                  | (burners |       | 4 . |          | सेवा पूर्ण कर ली |            |
| चारियों |                      | जिले के                   | 100      |       |     |          | है, उनकी         |            |
| की कुल  |                      | पांगी उप                  | 12.1     |       |     |          | पदोन्नति पर      |            |
| संख्या  |                      | प्रभाग, संघ               |          | 1     |     |          | विचार किया       |            |
| से      |                      | शासित क्षेत्र             |          |       |     |          | जाएगा। उनके      |            |
| ज्यादा  |                      | अण्डमान                   |          |       | 14  |          | वरिष्ठ भी उच्च   |            |
| नहीं    |                      | और                        | 1        |       |     |          | पद पर            |            |
| होनी    |                      | जार<br>निकोबार            |          |       |     |          | पदोन्नति के      |            |
| चाहिए।  |                      | द्वीप समूह                |          |       |     |          | पात्र हैं बशर्त  |            |
|         |                      | 4414 61020                |          |       |     |          | उनकी अपेक्षित    |            |

10

| <ul> <li>के अभ्यर्थियों</li> <li>के लिए</li> <li>निर्धारित</li> <li>नहीं होगी।)</li> <li>भी कम हो और</li> <li>अगले उच्च ग्रेड</li> <li>की पदोल्लति के</li> <li>लिए</li> <li>परिवीक्षावधि</li> <li>सफलतापूर्वक</li> <li>पूरी हो गई हो</li> <li>जिसमें उनके</li> <li>कनिण्ठ भी</li> <li>शामिल हैं</li> <li>जिन्होंने अर्हता/</li> </ul> | या लक्षद्वीप                             |     | अर्हता/ योग्यता   |
|---|--|-----|-------------------|
| निर्धारित<br>नहीं होगी।)<br>नहीं होगी।)<br>नहीं होगी।)<br>नहीं होगी।)<br>नहीं के और<br>अगले उच्च ग्रेड<br>की पदोन्नति के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | के अभ्यर्थियों                           |     | सेवा, इन अर्हता/  |
| हों या 2 वर्ष जो<br>भी कम हो और<br>अगले उच्च ग्रेड<br>की पदोल्नति के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | के लिए                                   | 1.0 | योग्यता सेवा की   |
| भी कम हो और<br>अगले उच्च ग्रेड<br>की पदोन्नति के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अईता/   | निर्धारित                                |     | आधी से ज्यादा     |
| अगले उच्च ग्रेड<br>की पदोल्नति के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/  | नहीं होगी।)                              | 1   | हो या 2 वर्ष जो   |
| अगले उच्च ग्रेड<br>की पदोल्नति के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/  | 1.0                                      |     | भी कम हो और       |
| की पदान्नोत के<br>लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | 101                                      |     |                   |
| लिए<br>परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | · and and the                            | 4   | की पदोन्चति के    |
| परिवीक्षावधि<br>सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/  | 9g 24                                    |     | लिए               |
| सफलतापूर्वक<br>पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/  | 13 M 1                                   |     | परिवीक्षावधि      |
| पूरी हो गई हो<br>जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | B. 14-1                                  |     | सफलतापूर्वक       |
| जिसमें उनके<br>कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/  | 1. |     |                   |
| कनिष्ठ भी<br>शामिल हैं<br>जिन्होंने अर्हता/   | source Ref                               |     |                   |
| शामिल हैं<br>जिन्होंने अर्हता/  |  |     | कनिष्ठ भी         |
|   | Long Land                                |     | शामिल हैं         |
|   | 1941 AL                                  |     | जिन्होंने अर्हता/ |
| योग्यता सेवा  |  | - 1 | योग्यता सेवा      |
| पहले ही प्राप्त   | E 1999                                   |     | पहले ही प्राप्त   |

THE GAZETTE OF INDIA : EXTRAORDINARY

[PART III-SEC. 4]

## कर ली है।

ब्रिगेडियर (अव. प्राप्त) वी.ए.एम. हुसैन, सदस्य (कार्मिक)

#### PRASAR BHARATI

#### (BROADCASTING CORPORATION OF INDIA)

#### NOTIFICATION

#### New Delhi, the 20th February, 2013

No. N-10/4/2013-PPC.— In exercise of the powers conferred by section 9 and sub-section (5) of section 11 read with clause (d) of sub-section (2) of section 33 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990 (25 of 1990) and in supersession of the Prasar Bharati (Broadcasting Corporation of India) (Junior Administrative and Allied posts) Service Regulations, 2002, in so far as it relates to the post of Head Clerk/ Assistant, except as respects things done or omitted to be done before such supersession, the Prasar Bharati (Broadcasting Corporation of India), with the prior approval of the Central Government, hereby makes the following regulations, namely:-

1. Short title and commencement – (1) These regulations may be called the Prasar Bharati (Broadcasting Corporation of India) (Head Clerk/ Assistant) Recruitment Regulations, 2013.

(2) They shall come into force on the date of their publication in the Official Gazette.

301

3.7

2. Number of posts, Pay Band and Grade Pay or Pay Scale - The number of said post, its pay band and grade pay or pay scale shall be as specified in columns 2 to 4 of the Schedule annexed to these regulations.

3. Method of recruitment, age limit, qualifications, etc. - The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 12 of the said Schedule.

4. Seniority - The inter-se seniority of Head Clerks/ Assistants who are appointed under these regulations shall be in accordance with the general instructions issued by the Department of Personnel and Training from time to time.

HI.

HI-

5. Disgualification - No person. -

- who has entered into or contracted a marriage with a person having a spouse living; or (a)
- who, having a spouse living, has entered into or contracted a marriage with any person, (b)

shall be eligible for appointment to the said post:

Provided that the Corporation may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage, and that there are grounds for so doing, exempt any person from the operation of this regulation.

6. Age relaxation for casual assignees - The casual assignees working in the Stations or Kendras of All India Radio and Doordarshan performing the duties of Head Clerk/ Assistant shall be eligible for relaxation of age for direct recruitment to the extent of their services rendered as Head Clerk/ Assistant on casual basis:

Provided that a minimum of one hundred and twenty days service in a calendar year shall be reckoned as one year service.

Explanation - It is hereby clarified that for determining the extent of service rendered for the purpose of this regulation. engagement for a total minimum period of one hundred and twenty days in one calendar year as Head Clerk/ Assistant on casual basis, shall be taken as one year and their engagement for less than one hundred and twenty days in a calendar year shall not qualify for such age relaxation.

7. Power to relax - Where the Corporation is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Prasar Bharati Recruitment Board, and with the prior approval of Central Government, relax any of the provisions of these regulations with respect to any class or category of persons.

8. Saving - Nothing in these regulations shall affect reservations, relaxation of age limit and other concessions required to be provided for persons belonging to the Scheduled Castes, the Scheduled Tribes, ex-servicemen and other special categories of persons, in accordance with the orders issued by the Government from time to time in this regard.

### SCHEDULE

|  |  |                             |  |   |  |   | CHEDULE   |                                     | 14 A   |  |  |
|--|--|-----------------------------|--|---|--|---|---|-------------------------------------|--|--|--|
| Na<br>me<br>of<br>the<br>pos<br>t.           | Number<br>of<br>posts.   | Cla<br>ssifi<br>cati<br>on. | Pay<br>Band<br>and<br>Grad<br>e<br>Pay<br>or<br>Pay<br>Scale                       | Whether<br>selection<br>post or<br>non-<br>selection<br>post. | Age limit<br>for direct<br>recruits.   | Educationa<br>I and other<br>qualificatio<br>ns required<br>for direct<br>recruits.   | Whether<br>age and<br>educational<br>qualification<br>s<br>prescribed<br>for direct<br>recruits will<br>apply in the<br>case of<br>promotees. | Period of<br>probation<br>, if any. | recruitment,<br>whether by direct<br>recruitment or by   | or<br>deputation/<br>absorption<br>grades from<br>which<br>promotion or  | If a<br>Depa<br>ment<br>Prom<br>on<br>Com<br>ee<br>exist<br>what<br>its<br>com<br>ition.   |
| 1  | 2  | 3                           | 4  | 5   | 6  | 7   | 8   | 9                                   | 10   | 11   | 1:   |
| Hea<br>d<br>Cler<br>k /<br>Assi<br>stan<br>t | 561*<br>(2013)<br>*subjec<br>t to<br>variatio<br>n<br>depend<br>ent on<br>the<br>worklo<br>ad.<br>Note:<br>The<br>numbe<br>r of<br>posts | Gro<br>up<br>'B'            | PB-2,<br>(Rs.9<br>300-<br>3480<br>0/-)<br>and<br>Grad<br>e<br>Pay<br>Rs.4<br>200/- | Selection<br>post   | Not<br>exceedin<br>g 30<br>years.<br>(Relaxabl<br>e for<br>employee<br>s of<br>Prasar<br>Bharati<br>up to five<br>years.)<br>Note:<br>The<br>crucial<br>date for | Essential:<br>(i)<br>Bachelor's<br>Degree<br>from a<br>recognized<br>University;<br>(ii) Should<br>pass typing<br>test at the<br>speed of<br>35 words<br>per minute<br>in English<br>or 30<br>words per | Not<br>applicable.  | Two<br>years                        | <ul> <li>(i) Sixty per cent<br/>by promotion;</li> <li>(ii) Twenty per<br/>cent by Limited<br/>Departmental<br/>Competitive<br/>Examination;</li> <li>(iii) Twenty per<br/>cent by Direct<br/>Recruitment.</li> <li>Note: The<br/>vacancies arising<br/>in a particular<br/>year in each<br/>grade(other than</li> </ul> | Promotion<br>(a) Upper<br>Division<br>Clerk or<br>Storekeeper;<br>or<br>(b)<br>Caretaker; or<br>(C)Junior<br>Reception<br>Officer,<br>with ten<br>years regular<br>service in<br>their<br>respective<br>grade. | Depa<br>ment<br>Prom<br>On<br>Com<br>tee<br>prom<br>On :<br>Chain<br>rson<br>Mem<br>r<br>Prasa<br>Bhara<br>Recm<br>ment<br>Boan<br>Chain |

[भाग III--खण्ड 4]

भारत का राजपत्र : असाधारण

| _  | in each  |     |     | determini  | minute in                      |  |              | the direct   | Limited       | rson;    |
|----|----------|-----|-----|------------|--------------------------------|--|--------------|--|---------------|----------|
|    | grade    |     |     | ng the     | Hindi on                       |  |              | recruitment posts)   | Departmenta   | 2.       |
|    | is the   |     |     | age limit  | computer.                      |  |              | shall be filled up   | I Competitive | Deputy   |
|    | total    |     |     | shall be   |                                | a  |              | by two categories  | Examination   | Director |
|    | numbe    |     |     | the        |                                |  | 7            | of employees in  |               | General  |
|    | r of the |     |     | closing    |                                |  |              | the feeder grades,   | (a) Upper     | (Admini  |
|    | posts    |     |     | date for   |                                |  |              | i.e. the   | Division      | stration |
|    | sanctio  |     |     | receipt of | 1                              |  |              | Government   | Clerk or      | ), All   |
|    | ned for  |     | ·   | applicatio | <ul> <li>1 and 101.</li> </ul> |  | 54.0<br>54.0 | servants on  | Storekeeper;  | India    |
|    | that     |     |     | ns from    | <u></u>                        |  |              | deemed   | or            | Radio :  |
|    | grade    |     |     | candidate  | 10000000                       | 2  |              | deputation to the  | (b)           | Membe    |
|    | and at   |     |     | s in India |                                |  |              | Corporation and  | Caretaker; or | г;       |
|    | any      |     |     | (and not   |                                |  |              | the officers and   | (C)Junior     | 3.       |
|    | time, it |     |     | the        |                                |  |              | employees of the   | Reception     | Deputy   |
|    | shall    |     | 1.0 | closing    |                                |  |              | Corporation, as  | Officer.      | Director |
|    | not      |     |     | date       |                                |  | 3            | may be notified by   | with five     | General  |
|    | exceed   |     | 1.0 | prescribe  |                                |  |              | the Corporation.   | years regular | (Admini  |
|    | the      |     |     | d for      |                                |  |              |  | service in    | stration |
|    | aggreg   |     |     | those in   |                                |  |              |  | their         | ).       |
|    | ate      | -   |     | Assam,     |                                |  |              |  | respective    | Doorda   |
|    | numbe    | 9   |     | Meghalay   |                                | and the second sec   |              |  | grade.        | rshan:   |
|    | r of     |     |     | a,         |                                | 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1   |              |  |               | Membe    |
|    | posts    |     |     | Arunacha   |                                | 1.011  |              |  | (The          | r.       |
|    | occupi   |     |     | 1          |                                |  |              |  | Scheme for    |          |
|    | ed by    |     |     | Pradesh,   |                                | and a second sec |              |  | the Limited   | Depart   |
|    | the      |     | 1.1 | Mizoram,   |                                | - propriet   |              | 1  | Departmenta   | mental   |
|    | Govern   |     |     | Manipur,   | 1 - C - C                      | 1.1  |              |  | I Competitive | Promoti  |
|    | ment     |     |     | Nagaland   | 1.12.110.119                   | due trance   |              |  | Examination   | on       |
|    | servant  |     |     | , Tripura, | 1.0.000                        |  |              | and the second s | shall be      | Commit   |
|    | s on     | 100 |     | Sikkim,    |                                |  |              |  | notified      | tee for  |
| 11 | deeme    |     |     | Ladakh     | · · · · ·                      |  |              |  | through an    | confirm  |
|    | d        |     |     | Division   |                                |  | -            |  | order by the  | ation:   |
|    | deputat  |     |     | of         |                                |  |              |  | Corporation,  |          |
| ÷  | ion to   |     |     | Jammu      |                                |  |              |  | in            | 1.       |
|    | the      |     |     | and        |                                |  |              |  | consultation  | Deputy   |
|    | Corpor   |     |     | Kashmir    |                                | t.,  |              | -  | with the      | Director |
|    | ation    |     |     | state,     |                                |  | · · · ·      |  | Prasar        | General  |

1. 2

| offic<br>and<br>emp<br>ees<br>the<br>Cor | nploy<br>s of<br>prpor |  | Lahaul<br>and Spiti<br>District<br>and<br>Pangi<br>sub-<br>division   | -1 | * | Bharati<br>Recruitment<br>Board.)<br>Note :-<br>Where<br>juniors who   | (Admini<br>stration<br>), All<br>India<br>Radio:<br>Chairm<br>an;   |
|--|------------------------|--|---|----|---|--|---|
| atio                                     | on.                    |  | of<br>Chamba<br>District of<br>Himachal<br>Pradesh<br>and<br>Union<br>territory<br>of<br>Andaman<br>and<br>Nicobar<br>Islands or<br>Lakshad<br>weep). |    |   | have<br>completed<br>their<br>qualifying /<br>eligibility<br>service are<br>being<br>considered<br>for<br>promotion,<br>their seniors<br>would also<br>be<br>considered<br>provided<br>they are not<br>short of the<br>requisite<br>qualifying / | 2.<br>Director<br>(Admini<br>stration<br>),<br>Doorda<br>rshan:<br>Membe<br>r;<br>3.<br>Director<br>(Admini<br>stration<br>), All<br>India<br>Radio:<br>Membe<br>r. |
|  |                        |  |   |    |   | eligibility<br>service by<br>more than<br>half of such<br>qualifying /<br>eligibility<br>service or<br>two years ,<br>whichever is<br>less, and<br>have  | -   |

.

|   | completed<br>probation<br>period for<br>promotion to<br>the next<br>higher<br>grade along<br>with their<br>juniors who<br>have already<br>completed<br>such<br>qualifying /<br>eligibility<br>service. |
|---|--|
| Ningium<br>Ningium<br>Aunaha<br>Nungium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium<br>Ningium | Brig. (Retd.) VAM HUSSAIN, Member (Personnel)  |

Printed by the Manager, Government of India Press, Ring Road, Mayapuri, New Delhi-110064 and Published by the Controller of Publications, Delhi-110054.

.

з.,